

**Neyveli Lignite Corporation**

2999. DR. P. VALLAL PERUMAN: Will the Minister of COAL be pleased to state:

(a) the norms for filling the posts of Directors in the Board of Management in Neyveli Lignite Corporation; and

(b) the reasons for not filling the post of Chairman-cum Managing Director?

THE DEPUTY MINISTER IN THE MINISTRY OF COAL (SHRI S.B. NYAMAGOUDA): (a) The full-time Board level posts in the Neyveli Lignite Corporation Limited are filled up on the basis of the recommendations of the Public Enterprises Selection Board and with the approval of the competent authority.

(b) Selection for the post of Chairman-cum-Managing Director, Neyveli Lignite Corporation Limited has been made and the orders of the appropriate authority are awaited.

**Allocation of Power to States**

3000. PROF. UMMAREDDY VENKATESHWARLU: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) the ratio of the power allocation to different states out of the power generated by the National Thermal Power Plants, especially the allocation made to Andhra Pradesh from Ramagundam and to Tamil Nadu from Kalpakkam Power plants;

(b) whether there are variations in the allocated proportions; and

(c) if so, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) to (c). The power from the Central sector thermal/atomic power projects is generally shared by the beneficiary States in the ration worked out on the basis of the following formula:

- (i) 15% power is kept as unallocated at the disposal of the Centre to meet the emergency requirements of individual States from time to time;
- (ii) 10% power is allocated to the State in which the power station is located; and
- (iii) the remaining 75% power is allocated amongst the States of the region (including the "Home State") in accordance with the energy consumed by, and the Central Plan assistance to the States during the last five years. The needs of the Union Territories are also met through appropriate allocations.

The ratio of power allocation to different States in Southern Region out of the power generated from Ramagundam Super Thermal Power Station and Kalpakkam Atomic Power Station is indicated below:

<i>State</i>	<i>Ramagundam STPS (2100 MW)</i>	<i>Kalpakkam APS (470 MW)</i>
Andhra Pradesh	27.6%	8.5%
Karnataka	16.4%	6.4%
Kerala	11.7%	5.3%
Tamil Nadu	22.4%	74.5%
Goa	4.8%	—
Pondicherry	2.4%	1.1%

The shares of Andhra Pradesh, Karnataka, Kerala, Tamil Nadu and Pondicherry from Ramgundam STPS was based on the above mentioned formula. A specific allocation was however made to Goa though not part of the Southern electricity region as a special case.

The Kalpakkam Plan has two units of 235 MW each. The power from the first Unit and 50% of the power from the second Unit were allotted to Tamil Nadu and the balance 50% of the second Unit shared among the other constituent States. This decision leading to the allocation of 74.5% share to Tamil Nadu from Kalpakkam APS was based on the commitments made to Tamil Nadu by the Central Government prior to the establishment of the project and before the adoption of the present formula.

#### **Power Position in South Zone**

3001. PROF. UMMAREDDY VENKATESHWARLU: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

- (a) the details of power position in the five power Zones;
- (b) whether the South zone is on deficit side;
- (d) if so, whether there is any proposal

to divert power to South Zone from other surplus zones;

(d) whether there is any such request from the Government of Andhra Pradesh pending in this regard; and

(e) if so, the action taken by the Union Government thereon?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) A statement indicating the power supply position in all the five regions of the country during June, 1991 is enclosed.

(b) Yes, Sir.

(c) It will be seen that all the zones (Regions) have deficits. However, during off-peak hours of the day there might be surpluses in some States/Region, depending on the load demands.

(d) No request was received; however, it is learned that Andhra Pradesh had drawn, during some periods, power from Maharashtra, on a bilateral basis, on radial mode by isolating some areas of Andhra Pradesh, for this purpose, from the grid.

(e) Does not arise.